

**Central Administrative Tribunal  
Ernakulam Bench**

OA No.180/00697/2019

Monday, this the 28<sup>th</sup> day of October, 2019.

**CORAM**

**Hon'ble Mr.E.K.Bharat Bhushan, Administrative Member  
Hon'ble Mr.Ashish Kalia, Judicial Member**

Anoop M., aged 33 years,  
S/o Mohanan. B, 499,  
Pulari, Ananthale Line,  
Karyavattom P.O., Kazhakkoottam,  
Thiruvananthapuram-695 581.  
Now working as Tech-1/Tele/Control/TVC,  
Thiruvananthapuram Divisional Railway Office,  
1<sup>st</sup> Floor, Thycadu,  
Thiruvananthapuram-695 014.

Applicant

(Advocate: Mr.T.P.Santhosh Kumar & C.H.Abdul Razak)

**versus**

1. The Divisional Railway Manager,  
Thiruvananthapuram Divisional Railway Office,  
1<sup>st</sup> Floor, Thycadu, Thiruvananthapuram-695 014.
2. The Senior Divisional Signal & Telecom Engineer (DSTE/TVC)  
Thiruvananthapuram Divisional Railway Office,  
1<sup>st</sup> Floor, Thycadu, Thiruvananthapuram-695 014.
3. The Senior Divisional Personal Officer,  
Thiruvananthapuram Divisional Railway Office,  
2<sup>nd</sup> Floor, Thycadu, Thiruvananthapuram-695 014. Respondents

(Advocate: Smt. Girija K.Gopal)

The OA having been heard on 28<sup>th</sup> October, 2019, this Tribunal delivered the following order on the same day:

**O R D E R (oral)****By E.K.Bharat Bhushan, Administrative Member**

Applicant has filed MA No.180/991/2019 seeking permission to withdraw the OA. Permission granted. OA stands withdrawn.

**(Ashish Kalia)  
Judicial Member**

**(E.K.Bharat Bhushan)  
Administrative Member**

aa.

**Annexures filed by the applicant:**

Annexure A1: Copy of the certificate showing that the applicant belongs to Scheduled Caste.

Annexure A2: Copy of the circular No.2018-E(SCT) 1/25/10 issued by the Southern Railway.

Annexure A3: Copy of the transfer order No.O.O.No.51/2019/S&T.

Annexure A4: Copy of the seniority list prepared by the respondents.

Annexure A5: Copy of the representation dated 20.9.2019.

Annexure A6: Copy of the Adhaar Card of the applicant.